

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA
UNSTARRED QUESTION NO.2090
TO BE ANSWERED ON 4th March, 2020

ACQUISITION OF DEFENCE LAND

2090. DR. SHRIKANT EKNATH SHINDE:
SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:
SHRI UNMESH BHAIYYASAHEB PATIL:
DR. SUJAY RADHAKRISHNA VIKHE PATIL:
SHRI HEMANT SRIRAM PATIL:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Ministry has assured to give the working permission for Defence land required for flyover project in Ahmednagar and if so, the details and the present status of the working permission to be given to the projects;
- (b) whether it is true that the proposal from both the NHAI and the Commissioner, Ahmednagar Municipal Corporation has been received in the Ministry and if so, the details thereof;
- (c) whether Ahmednagar Municipal Corporation has given undertaking regarding payment of the cost of Defence land required for Ahmednagar Flyover and if so, the details thereof;
- (d) whether his ministry proposes to give necessary permission for transfer of Defence land for the projects immediately so that the project is not delayed; and
- (e) if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

रक्षा राज्य मंत्री

(SHRI SHRIPAD NAIK)

(श्री श्रीपाद नाईक)

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(a) to (e): The working permission is processed in consultation with other departments/DGDE/other stakeholders after the receipt of the proposal and finalization of the mode of transfer with other terms and conditions.

A proposal from NHAJ and Commissioner, Ahmednagar Municipal Corporation alongwith the undertaking regarding payment of the cost of defence land has been received in the Ministry on 21.12.2018 and 13.11.2019 respectively.
